

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2018-2019)**

42

SIXTEENTH LOK SABHA

**Draft Report on delay in laying of the Annual Reports and Audited Accounts
statement of the Centre for Development of Telematics, New Delhi**

FORTY SECOND REPORT

(Presented on 12 February, 2019)



**LOK SABHA SECRETARIAT
NEW DELHI
February 2019/Magha, 1940(Saka)**

CONTENTS

PAGE

COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2018-2019)	(iii)
INTRODUCTION	(v)
<u>REPORT</u>	
Delay in laying of the Annual Reports and Audited Accounts of the Centre for Development of Telematics (C-DOT), New Delhi.	
ANNEXURES	
Annexure-I	Statement showing the funds released to the National Council of Educational Research and Training for the years 2014-15 to 2017-18.
Annexure-II	Statement showing the date of laying of the documents on the Table of the House and time taken by the Ministry in the process of laying of the documents after receipt of the Annual Report and Audited Accounts from the C-DOT for the years 2014-15 to 2017-18.
Annexure-III	Statement showing the details of chronological sequence of different activities involved in finalization of Annual Reports and Audited Accounts of the C-DOT for the financial years 2014-15 to 2015-16.

<u>APPENDICES</u>	
Appendix-I	The extracts of the Minutes of sitting of the Committee on Papers Laid on The Table (2017-2018) held on 20 June, 2017
Appendix-II	The Minutes of the sitting of the Committee held on 12.02.2019

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2018-2019)

Shri Chandrakant Khaire - ***Chairperson***

M E M B E R S

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhury Mohan Jatua
7. Shrimati Mausam Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjaykaka Ramchandra Patil
10. Shri Bishnupada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Vacant
15. Vacant*

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri S. Lal Engzau Ngaihte - Committee Officer

*Consequent upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2018-19), having been authorized by the Committee to present this Report on their behalf, present this Forty Second Report in respect of delay in laying of the Annual Reports together with Audited Accounts of the Centre for Development of Telematics (C-DOT), New Delhi.

2. In terms of the recommendations of the Committee on Papers Laid on the Table in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the organization/company are required to be laid on the Table of the House within nine months of the closure of accounting year.
3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the Centre for Development of Telematics and took oral evidence of the representatives of the Ministry of Communications (Department of Telecommunication) at their sitting held on 20 June, 2017.
4. The Committee considered and adopted this Report at their sitting held on 12 February, 2019.
5. The Committee wish to express their thanks to the officers of the Ministry of Communications (Department of Telecommunication) for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.
6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
February, 2019
Magha, 1940(Saka)

Chandrakant B. Khaire
Chairperson
Committee on Papers Laid on the Table

REPORT

Delay in laying of the Annual Reports and Audited Accounts of the Centre for Development of Telematics (C-DOT), New Delhi.

The Centre for Development of Telematics (C-DOT) is a Society registered under the Societies Registration Act XXI of 1860 on 25 August, 1984. It is a premier autonomous Telecom R&D Organisation under the Department of Telecommunication, Ministry of Communications. C-DOT technology roadmap is focused towards National and Strategic needs of the Country. To fulfill the objectives, some of the initiatives include research and development in the areas of cutting-edge technology in switching, optical, security wireless and Network Management Services. Further, C-DOT constantly interacts with user industry sectors namely, Defence, IT, Security, etc. to understand their emerging technology requirement. C-DOT has also built requisite technology solution(s) to address the security concern of the country and to safeguard the misuse of the telecom and related infrastructure by antisocial elements for unlawful activities. A statement showing funds provided to the Centre for Development of Telematics (C-DOT) for the years 2012-2013 to 2016-2017 is at **Annexure-I.**

2. In term of recommendations of the Committee on Papers Laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 3.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, the Annual Report and Audited Accounts together along-with Review Statement of the Institutes/Organizations (Statutory/Autonomous Organization, Public Undertakings, corporations, Joint ventures, Societies etc.) are required to be laid within 09 months of the closure of the respective Accounting Year. To comply with this requirement proper time schedule should be laid down for compilation of Annual Report and Accounts and their auditing. The Committee felt that normally a period of 3 months would be sufficient for compilation of accounts and their submission to audit; the next 6 months might be given for auditing of accounts; printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of the Institute could not be laid within the prescribed period of 09 months, the Ministry concerned should lay a Statement within 30 days of the expiry of the said period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid in time.

3. The Committee note that the Annual Reports and Audited Accounts of the C-DOT for the year 2014-2015 was laid on the Table of the House on 14.12.2016 with delays of about 11 1/2 months.

4. The dates of laying of Annual Reports and Audited Accounts of C-DOT since 2014-15 have given in **Annexure-II**.

5. The Chronological sequence in respect of finalization of Audited Accounts of the C-DOT for the year 2014-15 to 2015-16 are given at **Annexure-III**.

6. The Ministry in their written note have submitted the reason for the delay in laying Annual Report and Audited Account for the year 2014-15 and 2015-16 as under :-

2014-15

"The Annual Accounts for the year ended 31.03.2014 was completed in August, 2015 and was presented to Steering Committee in the 70th meeting held on 19th November, 2015. The Steering Committee of C-DOT approved the same and recommended for approval of Governing Council of C-DOT. A meeting of C-DOT Governing Council was fixed up on 28th November, 2015 where approval of Annual Report of C-DOT was listed as one the agenda points. However, this meeting had to be postponed at the last minute on advice of Hon'ble MOCIT and thereafter in spite of hectic efforts and follow -up the meeting could be organised only on 22 August, 2016 when the Annual Report for FY 2014-2015 was approved. Since by that time the monsoon session of Parliament was over the copies of Annual Report of C-DOT for Financial Year 2014-2015 were laid in Winter Session of Parliament on 14th December, 2016 in Lok Sabha and 16th December, 2016 in Rajya Sabha".

2015-2016

"The Annual Accounts for the year ended 31.03.2015 was completed in August, 2016 and was completed in August, 2016 and was presented to Steering Committee in the 72nd meeting held on 26.12.2016. However, Governing Council Scheduled on 20.03.2017 has not been held due to certain important agenda items to be considered by Steering Committee on the instance of C-DOT. Steering Committee Meeting and Governing Council Meetings are being scheduled".

7. As regard to procedural difficulties, the Ministry in their written note stated that the Annual Report is approved through three tiers of Management, which takes time.

8. Regarding time lines for completion of work at each stage, the Ministry in its written reply submitted that it has directed the Centre to follow the recommendations of COPLOT for completion of Accounts, finalization of Annual Reports, translation and printing of Annual Reports for being laid on the Table of the House, which are as follows:-

Completion of Accounts and making them available for audit	Within 3 months after close of the Accounting year
Auditing and finalization of Accounts, translation and printing of Annual Reports	Within 6 months after close of the Accounting year
Laying of Annual Report before the Parliament	Within 9 months after close of the Accounting year.

9. As regard to any remedial measures to ensure timely laying of the documents before Parliament within the prescribed period of nine months from the close of the Accounting year, in future, the Ministry in their written note submitted that the Steering Committee and Governing Council meetings are proposed to be scheduled on time and that Centre will also establish internal mechanism to optimize the activities.

10. The Committee took evidence of the representatives of the Ministry of Communications, Department of Telecommunications and the Centre for Development of Telematics (C-DOT), New Delhi on this issue on 20 June, 2017. During the evidence, the representatives of the C-DOT reiterated the reasons for delay as given in the written submission. He apprised the Committee that steps have been taken to get the documents of the Centre for the year 2015-2016 approved from the competent Authorities by rotation of the file within the Members of the Governing Body. He further submitted that if for any reasons, the meeting of the Governing Body could not be held on time, efforts would be made by the Centre to approve the documents by circulation. The representative of C-DOT also assured the Committee that the documents of the C-DOT for the year 2015-2016 and 2016-2017 would be laid on the Table of the House during winter Session, 2017.

11. The Committee, subsequently noted that the Annual Report and Audited Accounts for the year 2015-16 were laid on the Table of the House on 10.08.2018 i.e. with a delay of more than 07 months and the same for the year 2016-17 were laid on 03.01.2018 i.e. with a delay of 03 days. However, the Annual Report and Audited Accounts for the year 2017-18 have not been laid on the Table of the House yet.

OBSERVATIONS/RECOMMENDATIONS

12. The Committee note that the Ministry of Communication (Department of Telecommunications) have not adhered to the stipulated time line for laying of Annual Report and Audited Accounts of C-DOT on the Table of the House within nine months of closure of the year. Thus, recommendations of the Committee contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha) paras 4.16 and 4.18 of Second Report (5th Lok Sabha) and paras 1.12 and 2.6 to 3.8 of Second Report (6th Lok Sabha) presented on 08.03.1976, 12.05.1976 and 22.12.1977 respectively regarding laying of these documents on the Table of the House within nine months from closure of the accounting year have not been complied with. These documents of C-DOT for the year 2014-15 and 2015-16 were laid with delays of about 11^{1/2} months and 07 months and 09 days. Though the Annual Report and Audited Accounts for the year 2016-17 were laid with delay of 03 days, for the year 2017-18 these documents are yet to be laid.

13. The Committee was apprised that the main reasons for delay was the cumbersome procedure of getting approval of the documents from Steering Committee and Governing Body, consisting of eminent persons, which is a time consuming process. The Committee feel that the Ministry should devise appropriate system to obviate such kind of delays in order to fulfill its Parliamentary Obligations to lay these documents within the stipulated time line.

14. The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the C-DOT could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

New Delhi
February, 2019
Magha, 1940(Saka)

Chandrakant B. Khaire
Chairperson
Committee on Papers Laid on the Table

Annexure –I
Vide para 01 of the Report

Statement showing the funds released to the Centre for Development of Telematics (C-DOT), New Delhi for the years 2012-13 to 2016-17

Year	Amount (in crore)
2012-13	150.00
2013-14	224.25
2014-15	200.00
2015-16	300.00
2016-17	315.00

Annexure-II
Vide para 05 of the Report

Statement showing the dates of laying of the Annual Reports and Audited Account of the C-DOT, New Delhi from Bulletin Part-I.

S. NO.	Year	Annual Report	Audited Accounts	Review Statement	Delay Statement	Extent of Delay
1.	2014-15	14 December, 2016	14 December, 2016	14 December, 2016	14 December, 2016	11 ^{1/2} Months
2.	2015-16	10 August, 2017	10 August, 2017	10 August, 2017	10 August, 2017	07 Months and 09 days
3.	2016-17	03 January, 2018	03 January, 2018	03 January, 2018	-	03 days
4.	2017-18	Not laid	Not laid	Not laid	Not laid	Not laid

The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the Centre for Development of Telematics for the years from 2014-15 to 2015-16.

S. No.	Questions	2014-15	2015-16	
1.	The date on which the centre approached the audit authorized to appoint the auditors for auditing the accounts Date of their appointment		11.12.2014 13.10.2015	
2.	The date of compilation of Annual Accounts of the Centre	26.05.2015	18.06.2016	
3.	The date on which the Annual Accounts were submitted to auditors for auditing. Time taken after appt. of auditors....	01.06.2015 01.06.2015 31.08.2015	27.06.2016 to 27.06.2016 to 19.08.2016	
4.	The date and duration for auditing the annual accounts of the Centre by the auditors.	01.06.2015 31.08.2015 (92 days)	27.06.2016 to 19.08.2016 (53 days)	
5.	The date of queries raised by auditors during auditing of annual accounts	01.06.2015 20.08.2015	27.06.2016 to 10.08.2016	
6.	The date on which the replies to the audit queries was furnished to the auditors.	During the audit period, as at 5 above.		
7.	The date on which Draft Audit Report was issued by Audit Authorities. Time taken after receipt of Annual Accounts	27.08.2015 02 Months 27 days	16.08.2016 01 Month 19 days	
8.	The date on which the Final Audit Report received by the Centre. Time taken after receipt of draft Audit Report	30.08.2015 03 days	18.08.2016 02 days	
9.	The date of finalization of annual reports	01.11.2015	01.12.2016	

10.	The date on which documents were got approved from the Competent Authority. Time taken after finalization of Annual Report	22.08.2016 -	Awaited -	
11.	The date on which documents were taken up for translation and printing. The time taken for completing the task.	16.11.2015 to 01.12.2015 16 days	08.12.2016 to 24.12.2016 17 days	
12.	The date on which documents were sent to the Ministry for being laid in House. Time taken after printing	19.09.2016 01 Month 19 days	Governing Council approval awaited -	
13.	The date of laying of the documents on the Table of the House. Time taken by the Ministry after receipt of the Annual Report and Audited Account	Audited Report 14.12.2016 Administrative Report 14.12.2016 02 Months 11 days	Approval of Governing Council awaited Not laid	

**MINUTES OF THE FIFTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Monday, 11 February, 2019 from 15:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe , New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri B.B. Patil
5. Shri Virendra Singh
6. Shri P.R. Sundaram

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Additional Director

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up for consideration the following Draft Reports for consideration :-
 - (i) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Centre for Development of Telematics, New Delhi;*
 - (ii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Mizoram;*
 - (iii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Commission of Safai Karamchari, New Delhi;*
 - (iv) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceutical Limited, Gurgaon;*
 - (v) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Pharmaceutical Education and Research, SAS Nagar, Mohali.*

(vi) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the Prasar Bharti, New Delhi;*

(vii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi;*

(viii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the National Institute of Disaster Management, New Delhi;*

(ix) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fifth Report on Delay in laying of Annual Report and Audited Accounts of the Central Zoo Authority, New Delhi; and*

(x) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the All India Council of Technical Education, New Delhi;*

4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.